

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

19.

**APPEAL(IBC)/05(MB)2024
IN C.P. (IB)/1056(MB)2020**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **30.04.2024**

NAME OF THE PARTIES:

Axis Bank Limited

Vs.

Talwalkars Better Value Fitness Limited

SECTION: 7, 42 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

APPEAL (IBC)/05(MB)2024

1. Mr. Swaraj Chaudhary a/w Adv. Radha Naik i/b The Law Point, Ld. Counsel for the Appellant present. Mr. Prakshal Jain a/w Pushkar Deo i/b Trilegal, Ld. Counsel for the Respondent – Liquidator present through VC.
2. List this matter with connected matter for further consideration on **12.06.2024**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)